

CWP-7449-2024

GSPL INDIA GASNET LTD. AND ANOTHER
V/S
STATE OF PUNJAB AND OTHERS

CWP-7458-2024

GSPL INDIA GASNET LTD. AND ANOTHER
V/S
STATE OF PUNJAB AND OTHERS

Present :- Mr. Bipin Ghai, Sr. Advocate and
Ms. Anupam Bhanot, Advocate,
Mr. Nikhil Ghai, Advocate and
Ms. Stuti Sharda, Advocate
for the petitioner.

Mr. Vipin Pal Yadav, Addl. A.G. Punjab.

Notice of motion.

Mr. Vipin Pal Yadav, Addl. A.G. Punjab accepts notice on
behalf of respondents No.1 to 6 and he prays for some time to file reply.

On request, adjourned to 02.05.2024.

Notice to remaining respondents be issued for the date fixed.

Reply, if any, be filed on or before the next date of hearing with
copy in advance to the learned counsel for the petitioner.

A photocopy of this order be placed on the file of connected
case.

APRIL 02, 2024
Vishal sharma

(VINOD S. BHARDWAJ)
JUDGE